

## FORM G

### INVITATION FOR EXPRESSION OF INTEREST FOR SUMMIT CEMINFRA PRIVATE LIMITED OPERATING BUSINESS OF INFRASTRUCTURE DEVELOPMENT, TRADING AND CONSULTANCY.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	<b>Summit Ceminfra Private Limited</b> <b>CIN: U45201MH2008PTC217836</b> <b>PAN: AAECR1177N</b>
2.	Address of the registered office	<b>Regd. Office:</b> Raheja Point Wing B, 7th Floor, Nehru Rd. Nr Shamrao Vithal Bank, Vakola, Santacruz (East), Mumbai City, Mumbai, Maharashtra, India, 400055.
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	<b>No Fixed Asset available with Corporate Debtor</b>
5.	Installed capacity of main products/ services	No information available
6.	Quantity and value of main products/ services sold in last financial year	No information available
7.	Number of employees/ workmen	No information available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending email at <a href="mailto:summitceminfra.abc@gmail.com">summitceminfra.abc@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending email at <a href="mailto:summitceminfra.abc@gmail.com">summitceminfra.abc@gmail.com</a>
10.	Last date for receipt of expression of interest	20-12-2024
11.	Date of issue of provisional list of prospective resolution applicants	30-12-2024
12.	Last date for submission of objections to provisional list	04-01-2025
13.	Date of issue of final list of prospective resolution applicants	14-01-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19-01-2025
15.	Last date for submission of resolution plans	18-02-2025
16.	Process email id to submit Expression of Interest	<a href="mailto:summitceminfra.abc@gmail.com">summitceminfra.abc@gmail.com</a>



**IPE- NPV INSOLVENCY PROFESSIONALS PRIVATE LIMITED**

(Formerly Known as Mantrah Insolvency Professionals Private Limited)

Through its Director - **Mr. Ritesh Prakash Adatiya**

Appointed as Resolution Professional

In the matter of Summit Ceminfra Private Limited

IBBI Reg. No: IBBI/IPE-0040/IPA-2/2022-23/50021

**AFA validity up to: 14.01.2025**

**Communication Address:** 10th Floor, 1003, Zion Z1,

Ramdas Road, Near Avalon Hotel,

Thaltej, Ahmadabad– 380059, Gujarat

**Email for Correspondence -** [summitceminfra.abc@gmail.com](mailto:summitceminfra.abc@gmail.com), [riteshadatiya01@gmail.com](mailto:riteshadatiya01@gmail.com)

**Date:** 05<sup>th</sup> December 2024

**Place:** Mumbai

FINANCIAL EXPRESS

Indian Bank ALLAHABAD VILE PARLE WEST BRANCH - 101-106, First Floor, Henna Arcade, Opp. Railway Station, Vile Parle (West), Mumbai-400 056 E-Mail: v096@indianbank.co.in

Punjab & Sind Bank H.O. Law & Recovery Department Corporate Office, Block-3, NBCC Office Block, East Kidwai Nagar, Delhi-110023

PROPOSAL FOR SALE OF FINANCIAL ASSETS TO ARCS/ PERMITTED TRANSFEREES Punjab & Sind Bank invites Expression of Interest (EOI) from all the eligible participants as per applicable regulations issued by Reserve Bank of India/ regulators for transfer of stressed loan exposure of 1 account with aggregate Book Outstanding of Rs.40.13 Crore

INVITATION FOR PROPOSAL TO TAKE OVER THE ASSIGNMENT OF NRRA UNDER IBC CODE, 2016 READ WITH REGULATION 37 A OF THE IBC (LIQUIDATION PROCESS) REGULATIONS, 2016

SHRI LAKSHMI COTYNS LIMITED Liquidator: Mr. Rohit Sehgal Registered Office: Top Floor, 5th, Sector-27, Gurgaon-122001

Block Description of Assets to be assigned A 1. Assignment of underlying proceedings/provisional accruals for avoidable transactions under Section 43 & 66 of IBC 2016

Form No. INC-26 [Pursuant to Rule 30 the Companies (Incorporation) Rules, 2014] Advertisement to be published in the newspaper for change of registered office of the Company from one state to another

FOR KUMAKA INDUSTRIES LIMITED Sd/- PANKAJ MANILAL KADAKIA MANAGING DIRECTOR

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 5 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FORM-B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FORM G (VERSION-2) INVITATION FOR EXPRESSION OF INTEREST FOR EXCLUSIVE LINEN FABRIC PRIVATE LIMITED OPERATING IN MUMBAI, MAHARASHTRA AND SILVASSA, GUJARAT

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सतारा नगरपरिषद, सातारा दूरध्वनी क्रमांक ०२१६२-२३४०७६/२३४०७७ Email : sataramunicipal@gmail.com

सती/- (अभिजीत बापट) मुख्याधिकारी सातारा नगरपरिषद, सातारा

PUBLIC NOTICE [SCHAEFFLER INDIA LTD.] Registered Office: [15] Floor, ASTP (Amar Sadanand Tech Park), Baner, Pune, Maharashtra, 411045

NOTICE is hereby given that the certificate(s) for the undermentioned securities of the Company has/have been lost/misplaced and Hasita Developers Pvt. Ltd. have applied to the Company to issue duplicate certificate(s).

Any person who has a claim in respect of the said securities should lodge such claim with the Company at its Registered Office within 15 days from this date, else the Company will proceed to issue duplicate certificate(s) without further intimation.

Table with 5 columns: Name of holder, Kind of Securities and face value, No. of Securities, Certificate numbers, Distinctive number(s)

Place: Pune Date: 4th December 2024 Felci Francis Fernandes Director & Authorized Signatory For Hasita Developers Pvt. Ltd.

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एसजेवीएन लिमिटेड SJVN Limited (भारत सरकार एवं हिमाचल प्रदेश सरकार का संयुक्त उपक्रम) (A Joint Venture of Govt. of India & Govt. of H.P.)

ATTUNLI HYDRO ELECTRIC PROJECT PRESS NOTICE - E- Tender No SJVN/AHEP/P&C/109/2024/DCB-03 Online bids (e-tender) on Domestic Competitive Bidding (DCB) are invited on behalf of SJVN Ltd. for "Field Groutability Test at Dam axis on Left and Right Bank of Attunli HEP"

NOTICE is hereby given that the following Share Certificate is stated to be lost / misplaced / stolen and the registered holder thereof / claimant thereto have applied to the Company for issue of duplicate Share Certificate:

Table with 5 columns: Folio Number, Name of the Shareholder, No. of Shares (Face Value), Distinctive Nos., Share Certificate Number

Place: Mumbai Date: December 5, 2024 Anupama Kamble Company Secretary & Compliance Officer (FCS 12730)

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Table with 2 columns: RELEVANT PARTICULARS, Details

Place: Mumbai Date: 05th December 2024

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Loss of share Certificates NOTICE is hereby given that the following Share Certificates for 2000 shares of Kotak Mahindra Bank Limited having registered office at 27BKC.C.27, G Block, Bandra Kuria Complex, Bandra (E), Mumbai- 400051 have been lost, misplaced stolen and / or are untraceable:

Table with 4 columns: Member's Regd. Folio, Share Certificate No(s), No. of Shares, Distinctive Nos.

Application has been made by us, the registered Shareholder(s) of the Company, for issue of duplicate share certificate(s) in replacement of the above Share certificates. Any person having any objection to the issue of the duplicate Share certificate(s) in lieu of the above mentioned original Share certificates is requested to lodge with the Company at the above address or to its Registrars M/s KFin Technologies Limited., Selenium Building, Tower-B Plot No 31 & 32, Financial District, Nanakramguda, Serilingampally, Hyderabad Rangareddy, Telangana India - 500032 their objection thereto in writing within 15 days from the date of this publication.

AMBIT FINVEST PRIVATE LIMITED Demand Notice Under the Provisions of The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 ("The Act") and The Security Interest (Enforcement) Rules, 2002 ("The Rules")

Description Of Immovable Property/Properties Mortgaged : GALA No. 1, 2, & 3 AT GROUND FLOOR, CONSTRUCTED ON HOUSE NO. 344-4, AREA ADM. 310 SQ. FT. EQUAL TO APT. 28.8 SQ. MT. HOUSE NO. 344-8 AREA ADM. APT. 992. SQ. FT. EQUAL TO APT. 92.16 SQ. MT. TOTAL AREA ADM. APT 1302 SQ. FT. BUILDING KNOWN AS "GANESH BUILDING" OPP SHENVA HIGH SCHOOL, SHAHAPUR DOLKHAM ROAD, SURVEY NO. 20 AT VILL SHENVE, SHAHAPUR, TAL. SHAHAPUR, DIST. THANE - 421 601 MAHARASHTRA. BOUNDARY OF THE SAID PROPERTY : EAST : RAMAN YARKADE HOUSE WEST : DILIP HOME NORTH : OPEN PLOT SOUTH : ROAD

1. ABHINAV CABLES 2. M/S SIMLA CABLES 3. M/S. ZODAK NETWORK SERVICES 4. PANDURANG APPA ADKAR 5. ZAMEER AHMAD ISHAQUO SHAIKH 6. KURIYAKKUS CHAKKUNNY KARUKUTIKIRAN

Description Of Immovable Property/Properties Mortgaged : OFFICE NO. 309, ON 3RD FLOOR, ADMEASURING 26.02 SQ. METRS. (BUILT UP AREA), IN THE BUILDING KNOWN AS "RUBY MONARCH ARCADE" & SOCIETY KNOWN AS RUBY MONARCH ARCADE PREMISES CSL, CONSTRUCTED ON LAND BEARING CTS NO. 67, 67S/1 TO 4 SITUATED AT OPP SAKINAKA POST OFFICE, SAKINAKA, VILLAGE - MAROL, TALUKA - ANDHORI, MUMBAI - 400 072. BOUNDARY OF THE SAID PROPERTY : EAST : SAKIVIHAR ROAD WEST : INTERNAL ROAD NORTH : OPEN PLAY SOUTH : SAKIVIHAR ROAD

1. LAXMI MEDICAL AND GENERAL STORES 2. LAXMI MUKUND MASHRAM 3. MOHAMMED SABIR AB MANNAN

Description Of Immovable Property/Properties Mortgaged : PROPERTY 1: SHOP NO. 3 AT THE GROUND FLOOR IN THE BUILDING KNOWN AS AAI RESIDENCY CHS LTD., ADMEASURING AREA 177.50 SQ. FT. BEING SITUATED AT GAT NO. 16, PLOT NO. 63, AT VILLAGE USARLI KHURD, TALATHI SAJA VICHUMBE, WITHIN LIMITS GROUP GRAM PANCHAYAT USARLI KHURD TAL. PANVEL DIST RAIGAD WITHIN THE REGISTRATION DISTRICT OF RAIGAD AND SUB - REGISTRAR PANVEL - 410 206 BOUNDARY OF THE SAID PROPERTY : EAST : ROAD , WEST : SAMARTH BLDG , NORTH : NEELKANTH BLDG SOUTH : ROAD

1) SHIVSAI COLLECTION 2) VISHAKHA CHOUDHARY 3) DHIRENDAR V CHOUDHARY

Description Of Immovable Property/Properties Mortgaged : FLAT NO. B2/47, ON FOURTH FLOOR, IN SACHDEV NAGAR CO-OP HOUSING SOCIETY LL. MEASURING AREA 520, SQ.FTS. (BUILT UP ) THE FLAT IS WITHIN THE LIMITS OF ULHASNAGAR MUNICIPAL CORPORATION AND WITH DISTRICT THANE, TALUKA AND SUB-REGISTRATION THANE AND THE SAID FLAT IS ADJOINING THE CTS NO. 1787 AND AT ULHASNAGAR, TALUKA- ULHASNAGAR, DISTRICT - THANE, MAHARASHTRA - 421003. BOUNDARY OF THE SAID PROPERTY : EAST - BLDG NO. B-1 WEST - C WING NORTH - D WING SOUTH - ROAD & C WING

CPSS SHAPERS LIMITED (Formerly known as CPSS Shapers Private Limited) CIN: U18190MH2012PLC231749

NOTICE OF EXTRA ORDINARY GENERAL MEETING THROUGH VIDEO CONFERENCEING [V, E-VOTING INFORMATION, CUT-OFF DATE AND BOOK CLOSURE

Notice is hereby given that the Extra- Ordinary General Meeting (EGM) of the Members of the Company will be held on Thursday, the 20th day of December, 2024 at 04:00 P.M. through Video Conferencing (VC) Other Audio Visuals means (OAVM) pursuant to applicable provisions of the Companies Act, 2013 read with read with General Circular Nos. 14/2020 and 17/2020 dated April 8, 2020 and April 13, 2020 respectively, General Circular No. 22/2020 dated June 15, 2020, General Circular No. 33/2020 dated December 28, 2020, General Circular No. 39/2020 dated December 31, 2020, General Circular No. 10/2021 dated June 23, 2021, General Circular No. 20/2021 dated December 8, 2021, and General Circular No. 3/2022 dated May 5, 2022, respectively, issued by the Ministry of Corporate Affairs (collectively referred to as "MCA Circulars") and Circular Nos. SEBI/HO/CFD/CMD/ICIR/P/2020/79 dated May 12, 2020, SEBI/HO/CFD/CMD/ICIR/P/2021/11 dated January 15, 2021 and SEBI/HO/CFD/CMD/ICIR/P/2022/62 dated May 13, 2022 issued by the Securities and Exchange Board of India (collectively referred to as "SEBI Circulars"), to transact the business as set out in the Notice concerning the EGM.

Electronic copies of the Notice of the EGM of the Company, have been sent to all the Members whose email addresses are registered with the Company's Depository Participant(s). The said documents are also available on the Company's website i.e. www.cpssshapersltd.com, & Website of Stock exchange i.e. www.nseindia.com. Members can join and participate in the EGM through VC/OAVM means only.

The instructions for joining the EGM and the procedure for remote e-voting or for casting vote through e-voting system during the EGM has been provided in the notice of the EGM which has been sent to the shareholders along with login credentials. Members participating through VC/OAVM means shall be counted for the purpose of reckoning quorum under Section 103 of the Companies Act 2013.

Pursuant to the provisions of Section 108 of the Companies Act, 2013 read with Rule 20 of the Companies (Management and Administration) Rules, 2014 as amended from time to time and Regulation 44 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, the company is providing to its members, facility to exercise their votes electronically on resolutions as set out in the Notice. The Company has engaged the services of Bigshare Electronic Private Limited for providing remote e-voting facility. The facility of voting through electronic means will also be available at the EGM and only those members, who are present in the EGM and have not cast their vote on the resolutions through remote e-voting and are otherwise not barred from doing so, will be eligible to vote at the EGM. The details and instructions for remote e-voting and voting at the EGM forms part of Notice.

The remote e-voting period will commence on Monday, December 23, 2024 at 09:00 A.M. and ends on Wednesday, December 25, 2024 at 05:00 P.M. A person whose name appears in the Register of Members/Beneficial owners as on cut-off i.e. Thursday, December 19, 2024 shall be entitled to avail the facility of remote e-voting or e-voting on the day of the EGM. Persons who are not members as on the cut-off date shall treat this notice for information purposes only. The Register of Members and the Share Transfer Books of the Company will remain closed from Friday, December 20, 2024 to Thursday, December 26, 2024 (both days inclusive) for the purpose of this EGM.

The Board of Directors has appointed Ms. Deepali Kaushik, an Advocate, New Delhi, to act as the Scrutinizer, to scrutinize the entire e-voting process and e-voting at EGM in a fair and transparent manner.

In case shareholders/members have any queries regarding login, they may send an email to investor@cpssshapersonline.com or contact on - Tel: 1800 22 54 22.

For CPS Shapers Limited (Formerly known as CPSS Shapers Private Limited) Sd/- Bhawna Kumar Whole Time Director DIN: 03587088

Ref.: Advertisement No.: 1) PAHSUS/Estab./TP-1/2024/212, dttd. 24/07/2024 2) PAHSUS/Estab./TP-1/2024/213, dttd. 24/07/2024 3) Extended date for submission of form Notification Ref. No. PAHSUS/Estab./2024/227, dttd. 27/08/2024

NOTIFICATION It is hereby notified to all the concerned that the last date of submission of application forms for the posts of 1) Professor, 2) Associate Professor as advertised vide above referred 1, 2 & 3 is hereby extended up to 17th December, 2024 (up to 5.00 p. m.)

All are therefore, requested to note that the last date of submission of form is Tuesday, 17th December, 2024 (up to 5.00 p. m.). Further details can be downloaded from the University website sus.ac.in under the link of Recruitment/Employment Opportunities.

Note: Candidates who have previously submitted applications, need not to apply again.

Ref. No.: PAHSUS/Estab./2024/247 Date : 02/12/2024 Sd/- (Yogini Ghare Registrar)

